

विश्वविद्यालय अनुदान आयोग द्वारा कालेजों की मान्यता

633. श्री कनकसिंह मोहनसिंह
संगरीला:

श्री ईश बल यादव :

/ क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्वविद्यालय अनुदान आयोग को कालेजों की मान्यता प्रदान करने के संवर्ध में विभिन्न राज्यों से कितने आवेदन-पत्र प्राप्त हुये तथा लंबित पड़ ऐसे आवेदन-पत्रों का राज्य-वार व्यौरा क्या है ;

(ख) ये आवेदन-पत्र किन-किन तारीखों से लंबित पड़े हैं ; और

(ग) इन आवेदन-पत्रों पर कार्य-वाही करने के लिए क्या कदम उठाये गये हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) : (क) और (ख) व्यौरा अनुपलब्ध में दिया गया है । (देखिये परिशिष्ट 171, अनुपत्र संख्या 16)

(ग) विश्वविद्यालय अनुदान आयोग ने सूचित किया है कि इन प्रस्तावों पर शीघ्रातिशीघ्र कारवाई करने के लिये आवश्यक कार्यवाही की जा रही है ।

Book on Babar and Baferi Masjid

634. SHRI VIREN J. SHAH:
SHRI PRAMOD MAHA-
JAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to a report published in the Hindustan Times of 27th April, 1994 relating to two controversial books on Babar and

Babri Masjid authorised by an IAS Officer;

(b) whether the book-; contain certain deplorable references to the effect that 'there was no temple at the disputed site at Ayodhya'; ..

(c) if so, what are the details in this regard ;

(d) whether the said officer obtained Government's permission before publishing the books, if so, what are the details in this regard and if not, what are the reasons therefor ;

(e) whether it is a fact that Government issued a letter to the said officer in June, 1993 regarding his nomination for the Saudi Award;

(f) whether Government also cleared his file and sent it to the State Government of West Bengal in November, 1993; and

(g) if the answers to parts (e) and (f) are in the affirmative, what are the details in this regard ?

THE DEPUTY MINISTER
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(DEPTT. OF EDUCATION AND
DEPTT. OF CULTURE) KUMARI
SELJA) : (a) to (g) While the Department of Education is not concerned with the grant of permission under tit; relevant Rules for publication of this Book by the IAS Officer, the Department of Personnel and Training has furnished the following information;

"The Officer's request for permission to co-author a book titled "The Secular Emperor Babar" to the State Government of West Bengal was considered by the state Government who were the competent authority under IAS (Conduct) Rules and the same was turned down by them.